

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6021/2024 BLAPL/1692/2024	PRASHANTA KUMBHAR @ RICKY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /13 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000054/2024
2	D-BLAPL/6037/2024 BLAPL/1693/2024	SANTOSH DAS @ SANTOSH KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /197 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000085/2023
3	D-BLAPL/6067/2024 BLAPL/1694/2024	SANJIT PATTNAYAK @ SANJIT KUMAR PATTNAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SAHADEV KHUNTA /486 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0001045/2023
4	D-BLAPL/6098/2024 BLAPL/1695/2024	BIKRAM BAGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADSAHI /52 /2024 J.M.F.C., BETANATI(Mayurbhanj) CT/0000145/2024
5	D-BLAPL/4255/2024 BLAPL/1696/2024	PABITRA KUMAR MUKUT VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000012/2024
6	D-BLAPL/1608/2024 BLAPL/1697/2024	MARA MADHI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /292 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000129/2023
7	D-BLAPL/5482/2024 BLAPL/1698/2024	MAKARA @ BHAGIRATHI NAIK VS STATE OF ODISHA	ABHISHEK DASH VS	BADAMPAHAD /67 /2023 P.M.J.J.B, MAYURBHANJ, BARIPADA(M) JJC/0000049/2023
8	D-BLAPL/3385/2024 BLAPL/1699/2024	AJAY KUMAR DALEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHADRAK TOWN /554 /2023 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000108/2023
9	D-BLAPL/6107/2024 BLAPL/1700/2024	BARUNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /768 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan) Spl/0000209/2023
10	D-BLAPL/4130/2024 BLAPL/1701/2024	CHANDRAKANTA ROUT VS STATE OF ODISHA	GOREKHA NATH DAS VS	BALUGAON P.S. /126 /2022 A.D.J.,BHUBANESWAR(Khordha ) TR/0000488/2022
11	D-BLAPL/6239/2024 BLAPL/1702/2024	DAMODAR KUMAR VS STATE OF ODISHA	DEBA KUMAR RATH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000064/2024

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12	D-BLAPL/4131/2024 BLAPL/1703/2024	SURESH PARIDA VS STATE OF ODISHA	BINI MISHRA VS	KEONJHAR TOWN /343 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000995/2023
13	D-BLAPL/4138/2024 BLAPL/1704/2024	PANCHANAN BEHERA VS STATE OF ODISHA	GOREKHANATH DAS VS	MANCHESWAR P.S. /279 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000792/2023
14	D-BLAPL/6249/2024 BLAPL/1705/2024	BINU BHAI @ PRASAD VS STATE OF ODISHA	Deba Kumar Rath VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000063/2024
15	D-BLAPL/4157/2024 BLAPL/1706/2024	KUNJABIHARI SAHU @ CHAKA SAHU VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	SUBALAYA /152 /2023 S.D.J.M.,BIRAMAHARAJPUR(Sonepur ) GR/0000403/2023
16	D-BLAPL/5191/2024 BLAPL/1707/2024	ANKIT KUMAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KORAPUT TOWN /341 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000082/2020
17	D-BLAPL/4549/2024 BLAPL/1708/2024	RAMESH MASARA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	N.T.P.C. /17 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000015/2021
18	D-BLAPL/4598/2024 BLAPL/1709/2024	PANKAJ BEHERA @ PANKAJ KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BHANJPUR /302 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000118/2023
19	D-BLAPL/5357/2024 BLAPL/1710/2024	GITANJALI @ RITANJALI BAGH @ RITA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KIAKATA /68 /2023 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000019/2023
20	D-BLAPL/5478/2024 BLAPL/1711/2024	RINKU @ SURESH MALLICK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	PANIKOILI /223 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000094/2023
21	D-BLAPL/4853/2024 BLAPL/1712/2024	SHIBU RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR TOWN /341 /2023 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000092/2023
22	D-BLAPL/5499/2024 BLAPL/1713/2024	LALIT KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000079/2023
23	D-BLAPL/5890/2024	BHIM	VIKAS SINGH BASTTA	CYBER CRIME AND ECONOMIC OFFEN

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1714/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001630/2023
24	D-BLAPL/4894/2024 BLAPL/1715/2024	PRATAP KUMAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 2ND ADJ,CUTTACK(Cuttack)
25	D-BLAPL/5739/2024 BLAPL/1716/2024	DURJYA PAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	2(A)CC/0000133/2023 B.SINGHPUR /30 /2024 SPECIAL JUDGE,JEYPORE(Koraput)
26	D-BLAPL/5617/2024 BLAPL/1717/2024	MAHESWAR SWAIN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	Spl/0000110/2024 BEGUNIAPADA /503 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
27	D-BLAPL/5773/2024 BLAPL/1718/2024	KUNA @ SAROJ MOHANTY VS STATE OF ODISHA	RONALISHA PRADHAN VS	GR/0002282/2023 JATNI P.S. /37 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
28	D-BLAPL/5625/2024 BLAPL/1719/2024	BALAMUKUNDA BEHERA VS STATE OF ODISHA	TRILOCHAN BARIK VS	TR/0000047/2024 BALLIGUDA /80 /2023 SPECIAL JUDGE,BALLIGUDA(Kandham
29	D-BLAPL/5804/2024 BLAPL/1720/2024	SMITHA SETHI @ SMITH SETHI VS STATE OF ODISHA	SWATIREKHA JENA VS	Spl/0000035/2023 TITILAGARH /432 /2023 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH
30	D-BLAPL/5809/2024 BLAPL/1721/2024	MANGARAJ ROUT VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	GR/0000514/2023 DHUSURI /17 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak )
31	D-BLAPL/5828/2024 BLAPL/1722/2024	AKASH NAG @ AKASH BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	GR/0000039/2024 BHAWANIPATNA SADAR /507 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala
32	D-BLAPL/5663/2024 BLAPL/1723/2024	PRADIP KUMAR NAYAK VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	Spl/0000108/2023 SUKINDA /254 /2023 G.N CUM J.M.F.C., SUKINDA(Jajapur )
33	D-BLAPL/5717/2024 BLAPL/1724/2024	VINOD RAYAPALLI @ RAJESH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CT/0000481/2023 PARLAKHEMUNDI /25 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
34	D-BLAPL/5705/2024 BLAPL/1725/2024	BIKASH SINGH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	GR/0000065/2024 SONEPUR /118 /2022 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So

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35	D-BLAPL/5818/2024 BLAPL/1726/2024	STATE OF ODISHA LAXMIDHAR BINDHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GR/0000109/2022 BARIA /120 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000416/2023
36	D-BLAPL/5881/2024 BLAPL/1727/2024	DEBASIS SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	MALKANGIRI /369 /2021 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000747/2021
37	D-BLAPL/5883/2024 BLAPL/1728/2024	DEBASIS SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	MALKANGIRI /64 /2022 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000097/2022
38	D-BLAPL/3511/2024 BLAPL/1729/2024	PRADIP KUMAR MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KASINAGAR /49 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000036/2023
39	D-BLAPL/5820/2024 BLAPL/1730/2024	RAJENDRA BINDHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARIA /142 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000456/2023
40	D-BLAPL/5885/2024 BLAPL/1731/2024	DEBASIS SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	MALKANGIRI /498 /2021 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000975/2021
41	D-BLAPL/3540/2024 BLAPL/1732/2024	RAMA KRUSHNA PANIGRAHI@PANIGRAHY VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDYANATHPUR /378 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001749/2023
42	D-BLAPL/5821/2024 BLAPL/1733/2024	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	R.UDAYAGIRI /107 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000093/2021
43	D-BLAPL/6002/2024 BLAPL/1734/2024	SUBHAM SHARMA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /61 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000012/2024
44	D-BLAPL/4044/2024 BLAPL/1735/2024	KANHU CHARAN PRADHAN VS STATE OF ODISHA	OM KUMAR BALIARSINGH VS	LAXMISAGAR P.S. /365 /2023 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000859/2023
45	D-BLAPL/5869/2024 BLAPL/1736/2024	SARADA KARNA VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /107 /2010 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud GR/0000256/2010

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46	D-BLAPL/4301/2024 BLAPL/1737/2024	MIR ABADULLA@BUINA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000130/2023
47	D-BLAPL/6032/2024 BLAPL/1738/2024	ASHISH SINGH CHAUHAN VS REPUBLIC OF INDIA	SATYA RANJAN MULIA VS	//0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000035/2014
48	D-BLAPL/5050/2024 BLAPL/1739/2024	SUSANTA KUMAR DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GANGAPUR (ASKA) /21 /2019 SPECIAL JUDGE ASKA(Ganjam) Spl/0000001/2019
49	D-BLAPL/6082/2024 BLAPL/1740/2024	DHANI BARIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MATHILI /223 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000171/2022
50	D-BLAPL/6141/2024 BLAPL/1741/2024	KELU CHARAN SINGH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	INFOVALLY UPD BHUBANESWAR /19 /2022 JMFC, JATNI(Khordha ) GR/0000042/2024
51	D-BLAPL/6104/2024 BLAPL/1742/2024	SK. RABIBUL @ RABIBULA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	TANGI /251 /2017 J.M.F.C.(II),CUTTACK(Cuttack) GR/0002018/2017
52	D-BLAPL/6143/2024 BLAPL/1743/2024	SK. MOIUDDIN @ MAINA @ SKAIH MOHIUDDIN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHAJURIPADA /111 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000076/2019
53	D-BLAPL/6055/2024 BLAPL/1744/2024	AMULYA MISHRA@ATULYA@ SANJAYA@BABU VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /70 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000163/2024
54	D-BLAPL/6145/2024 BLAPL/1745/2024	SADA SHIBA SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000137/2023
55	D-BLAPL/6114/2024 BLAPL/1746/2024	AKASH SETHI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /490 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000230/2023
56	D-BLAPL/6070/2024 BLAPL/1747/2024	NIROJ KUMAR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	MOHANA /73 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Ganjam) Spl/0000053/2023
57	D-BLAPL/6148/2024	DURGESH PATEL	DURGADATTA MOHAPATRA	KOMNA PS /245 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1748/2024	VS STATE OF ODISHA	VS	J.M.F.C,KOMNA(Nuapada ) CT/0000245/2022
58	D-BLAPL/6135/2024 BLAPL/1749/2024	KARTIKA BAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /480 /2023 A.D.J.,BARGARH(Bargarh ) CT/0000002/2024
59	D-BLAPL/6153/2024 BLAPL/1750/2024	NETRANANDA MANAHIRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BAUNISUNI /151 /2019 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000040/2021
60	D-BLAPL/6159/2024 BLAPL/1751/2024	ANIL KUMAR DIGAL @ LALA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SPECIAL CRIME UNIT /11 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000533/2023
61	D-BLAPL/6331/2024 BLAPL/1752/2024	TARAKANTA @ HARIA MEHER VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ATTABIRA /217 /2023 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000031/2023
62	D-BLAPL/6190/2024 BLAPL/1753/2024	PRABIN MAHARANA VS STATE OF ODISHA	GOREKHANATH DAS VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000158/2023
63	D-BLAPL/6183/2024 BLAPL/1754/2024	BIBHUTI SAHOO VS STATE OF ODISHA	PRANAY KUMAR DASH VS	MANGALA BAG /50 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000119/2024
64	D-BLAPL/6194/2024 BLAPL/1755/2024	SANTU @ SANTOSH KUMAR NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	/ /0 SPL.JUDGE,ANGUL(Anugul ) Spl/0000004/2024
65	D-BLAPL/6187/2024 BLAPL/1756/2024	PRATAP PARAJA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KORAPUT TOWN /37 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000114/2024
66	D-BLAPL/6214/2024 BLAPL/1757/2024	SUKRA KABASI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MALKANGIRI /180 /2020 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000398/2020
67	D-BLAPL/6178/2024 BLAPL/1758/2024	SANKAR PRASAD RANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /133 /2018 A.D.J.,CHATRAPUR(Ganjam) ST/0000077/2019
68	D-BLAPL/2470/2024 BLAPL/1759/2024	MANOJ BEHERA VS	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /74 /2023 J.M.F.C. IV BHUBANESWAR(Khordha )

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69	D-CMP/5585/2024 CMP/177/2024	STATE OF ODISHA SANTOSH KUMAR MALLICK VS	SUDEEP KUMAR SARANGI VS	CT/0000169/2023 // CIVIL JUDGE (SD),BHUBANESWAR(Kh
70	D-CMP/6686/2024 CMP/178/2024	STATE OF ODISHA DINABANDHU DASH VS	GAJENDRANATH ROUT VS	CMA/0000723/2013 // CIVIL JUDGE(JR.DIV),KONARK(Puri)
71	D-CMP/7184/2024 CMP/179/2024	BRAJA KISHORE SAHOO ASHOK @ ASHOK KUMAR PANDA VS	MAHESWAR MOHANTY VS	CMA/0000013/2018 // CIVIL JUDGE (SD),JAJPUR(Jajapur )
72	D-CONTC/6911/2024 CONTC/1333/2024	SITAKANTA PANDA KESHAB CHARAN SAHU VS	ADV. VS	CS/0000487/2017 // ()
73	D-CONTC/6930/2024 CONTC/1334/2024	ASWATHY S., I.A.S. GOVINDA CHANDRA SINGH VS	ADV VS	// // ()
74	D-CONTC/6047/2024 CONTC/1335/2024	SATYABRATA SAHOO, I.A.S DEBARAJ BEHERA VS	ADV. VS	// // ()
75	D-CONTC/4543/2024 CONTC/1336/2024	ANU GARG, I.A.S. SK.SAJID VS	ADV. VS	// // ()
76	D-CONTC/5217/2024 CONTC/1337/2024	ASWATHI S., I.A.S. DWIJABARA SAHOO VS	ADV. VS	// // ()
77	D-CONTC/8441/2024 CONTC/1338/2024	V.V. YADAV, I.A.S. RANJAN KUMAR CHOUDHURY VS	BISWANATH BEHERA VS	// // ()
78	D-CONTC/2775/2024 CONTC/1339/2024	DHARMENDRA SATPATHY, TAHASILDAR, CHAMPUA RABINARAYAN SAHOO VS	ADV. VS	// // ()
79	D-CONTC/2777/2024 CONTC/1340/2024	B.K.PANDY, SR. MANAGER H.R. NTPC LTD., ANGUL NATABAR SAHOO VS	ADV. VS	// // ()
		B.K.PANDY, SR. MANAGER H.R. NTPC LTD., ANGUL		//

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80	D-CONTC/4851/2024 CONTC/1341/2024	MANAS RANJAN SAHOO VS ARAVIND AGARWAL,SECY., HIGHER EDUCATION DEPTT.	ADV. VS	// 0 //
81	D-CONTC/6599/2024 CONTC/1342/2024	SANJAY JAIN VS VIR VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/7040/2024 CONTC/1343/2024	NILAMADHABA SAHU VS PRIYADARSANI SANGRAM KESHARI KHUNTIA, TAHASILDAR, BHADRAK	SUKANTA KUMAR NAYAK VS	// 0 //
83	D-CONTC/7036/2024 CONTC/1344/2024	NILAMADHABA SAHU VS PRIYADARSANI SANGRAM KESHARI,TAHASILDAR,KHUNTIA ,BHADRAK	SUKANTA KUMAR NAYAK VS	// 0 //
84	D-CONTC/7046/2024 CONTC/1345/2024	NILAMADHABA SAHU VS PRIYADARSANI SANGRAM KESHARI,TAHASILDAR, KHUNTIA,BHADRAK	SUKANTA KUMAR NAYAK VS	// 0 //
85	D-CONTC/2771/2024 CONTC/1346/2024	BIDYADHAR SAHOO VS B.K.PANDY, SR. MANAGER H.R. NTPC LTD., ANGUL	SUVENDU KUMAR RAY VS	// 0 //
86	D-CONTC/5806/2024 CONTC/1347/2024	DAITYARI SATAPATHY VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/2010/2024 CONTC/1348/2024	MANABODHA SAHU VS BIPIN KUMAR PRADHAN, TAHASILDAR, PADAMPUR	ADV. VS	// 0 //
88	D-CONTC/4583/2024 CONTC/1349/2024	RAJESH BIDIKA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
89	D-CONTC/2313/2024 CONTC/1350/2024	BIGHNESWAR PRADHAN VS ANU GARG, IAS	ADV. VS	// 0 //
90	D-CONTC/5814/2024 CONTC/1351/2024	HAREKRUSHNA JENA VS JYOTI RANJAN BEHERA,SUB REGISTRAR,MAHANGA	SARAT CHANDRA SAMAL VS	// 0 //
91	D-CONTC/9010/2024	BISWAJIT MOHAPATRA	ADV.	//



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1352/2024	VS PRADEEP KUMAR JENA, I.A.S.	VS	0 //
92	D-CONTC/8497/2024 CONTC/1353/2024	SANJUKTA NAIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
93	D-CONTC/5898/2024 CONTC/1354/2024	BHUBANESWAR DANDASANA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
94	D-CONTC/4590/2024 CONTC/1355/2024	SOMRA ORAM VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
95	D-CONTC/4731/2024 CONTC/1356/2024	FAHMIDA BEGUM VS NIKHIL PAVAN KALYAN, COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK	ADV. VS	// 0 //
96	D-CONTC/7941/2024 CONTC/1357/2024	SATYABANDHU DAS VS S.ASWASTHY, I.A.S.	ADV VS	// 0 //
97	D-CONTC/7927/2024 CONTC/1358/2024	JAYANTI DAS VS S.ASWASTHY, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/7929/2024 CONTC/1359/2024	KAUSHALYA MOHANTY VS S.ASWASTHY, I.A.S.	ADV. VS	// 0 //
99	D-CONTC/7924/2024 CONTC/1360/2024	KANCHAN BEHERA VS S.ASWASTHY, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/7937/2024 CONTC/1361/2024	GOPINATH SETHI VS S.ASWASTHY, I.A.S.	ADV VS	// 0 //
101	D-CONTC/7934/2024 CONTC/1362/2024	SUBASINI MOHANTY VS S.ASWASTHY, I.A.S.	ADV. VS	// 0 //
102	D-CONTC/7995/2024 CONTC/1363/2024	DRUBADALA TARINI VS	ADV. VS	// 0

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103	D-CONTC/6354/2024 CONTC/1364/2024	PRASANNA KUMAR SAHOO, CHIEF ENGINEER(PMGSY), RURAL WORKS, BBSR CHITTARANJAN SAHU VS	ADV. VS	// // ()
104	D-CONTC/6353/2024 CONTC/1365/2024	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. PURNA CHANDRA SETHI VS	ADV. VS	// // ()
105	D-CONTC/6351/2024 CONTC/1366/2024	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. JATISH CHANDRA MOHAPATRA VS	ADV. VS	// // ()
106	D-CONTC/6348/2024 CONTC/1367/2024	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. PURNA CHANDRA JENA VS	ADV. VS	// // ()
107	D-CONTC/5880/2024 CONTC/1368/2024	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. DUSMANTA KUMAR MOHANTA VS	ADV. VS	// // ()
108	D-CONTC/5741/2024 CONTC/1369/2024	ASWATHY S., I.A.S. RAMESH CHANDRA SAHOO VS	ADV. VS	// // ()
109	D-CONTC/5617/2024 CONTC/1370/2024	ARVIND AGRAWAL, I.A.S. RAGHUNATH OJHA VS	ADV. VS	// // ()
110	D-CONTC/5616/2024 CONTC/1371/2024	ARAVIND AGARWAL, I.A.S. DR. BANSHIDHAR DASH VS	ADV. VS	// // ()
111	D-CONTC/5367/2024 CONTC/1372/2024	ARAVINDA AGARWAL, I.A.S. JOGENDRA PATTANAİK VS	ADV. VS	// // ()
112	D-CONTC/4491/2024 CONTC/1373/2024	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPTT. ANUPAMA MAHANTA VS	ADV. VS	// // ()
113	D-CONTR/5412/2024 CONTR/8/2024	ASWASTHI S., I.A.S. MARKATKESHARI DAS VS MUKESH KUMAR BHAMOO, S.P., SAMBALPUR	ADV. VS	// // // AINTHAPALI /246 /2019 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/2320/2024 CRLMC/617/2024	NARASIMHAMURTY PANIGRAHI VS SAROJ KUMAR PANDA	PRASANTA KUMAR NANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY ICC/0000029/2020
115	D-CRLMC/1065/2024 CRLMC/618/2024	SUNIL KUMAR MAHARANA VS STATE OF ODISHA	RAMESH AGARWAL VS	TALABANIA /137 /2023 S.D.J.M.,PURI(Puri) GR/0000665/2023
116	D-CRLMC/6323/2024 CRLMC/619/2024	ANANDA NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	//0 JMFC, JATNI(Khordha ) ICC/0000025/2022
117	D-CRLMC/2639/2024 CRLMC/620/2024	SRIDHAR SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 A.D.J.,DHENKANAL(Dhenkanal) CRA/0000003/2018
118	D-CRLMC/4910/2024 CRLMC/621/2024	ALOK RANJAN MAHAPATRA@ALOK RANJAN MOHAPATRA VS DURYODHAN SAHU	DEEPAK RANJAN SUNDARAY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH ICC/0000002/2021
119	D-CRLMC/6319/2024 CRLMC/622/2024	ANANDA NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	//0 JMFC, JATNI(Khordha ) MISCA/0000075/2022
120	D-CRLMC/1664/2024 CRLMC/623/2024	TANUPAMA SAMANTRAY@JENA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	JAGATSINGPUR /102 /1993 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000215/1993
121	D-CRLMC/6077/2024 CRLMC/624/2024	NEELAKANTHA SAHU@NILAKANTHA SAHU VS STATE OF ODISHA(VIG.)	SANJAY KUMAR PRADHAN VS	VIGILANCE PS (BERHAMPUR) /12 /2019 SPL.JUDGE VIGILANCE,BERHAMPUR(C) GR/0000006/2019
122	D-CRLMC/5913/2024 CRLMC/625/2024	JOHAN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /72 /2011 S.D.J.M.,BALLIGUDA(Kandhamal) GR/0000198/2011
123	D-CRLMC/6072/2024 CRLMC/626/2024	M.DHANARAJU@M.DHANA RAJ SETHY VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /141 /2015 ASST.SESIONS JUDGE,GANJAM AT BE ST/0000044/2017
124	D-CRLMC/6320/2024 CRLMC/627/2024	ANANDA NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	JATNI P.S. /478 /2016 ( ) //
125	D-CRLMC/4133/2024	KUNA@SRI RAMA KRUSHNA JENA	GOPAL PRASAD JENA	//0

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	CRLMC/628/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,BALASORE(Baleshwar) Spl/000040/2023
126	D-CRLMC/2485/2024 CRLMC/629/2024	BABU PANDA@SUNIL PANDA@CHILA BABU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /201 /2013 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001444/2013
127	D-CRLMC/4166/2024 CRLMC/630/2024	PRAKASH CHANDRA PATRA VS BAMADEV BISWAL	BISWARANJAN DALAI VS	/ /0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur ) ICC/0000174/2021
128	D-CRLMC/5695/2024 CRLMC/631/2024	CHITARANJAN SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /28 /2022 J.M.F.C.,SALIPUR(Cuttack) GR/0000147/2022
129	D-CRLMC/6275/2024 CRLMC/632/2024	ABHI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /2 /2019 J.M.F.C.,RANPUR(Nayagarh ) GR/0000003/2019
130	D-CRLMC/6575/2024 CRLMC/633/2024	NIRANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /43 /2022 EXECUTIVE MAGISTRATE, NUAGAON CRMC/0000017/2024
131	D-CRLMC/2869/2024 CRLMC/634/2024	MAHENDRA KUMAR MOHANTY VS SUNANADA PRADHAN	Laxmi Sharma VS	MAHILA PS SAMBALPUR /58 /2017 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002371/2017
132	D-CRLMC/2844/2024 CRLMC/635/2024	DEVJYOTI MOHANTY VS STATE OF ODISHA	Laxmi Sharma VS	MAHILA PS SAMBALPUR /58 /2017 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002371/2017
133	D-CRLMC/6019/2024 CRLMC/636/2024	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMDAS ACHARY VS	MAHILA (BERHAMPUR) /85 /2011 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000065/2013
134	D-CRLMC/6079/2024 CRLMC/637/2024	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	ANIMESH MOHANTY VS	PARADEEP LOCK /79 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000195/2024
135	D-CRLMC/5942/2024 CRLMC/638/2024	JAYRAJ DALBEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 2ND A.D.J.,BERHAMPUR(Ganjam) GR/0000004/2021
136	D-CRLMC/1810/2024 CRLMC/639/2024	PRAKASH CHANDRA PATTANAIK VS	ASIT KUMAR PATTNAIK VS	KORAPUT VIGILANCE /38 /2010 SPL. JUDGE (VIG),BHAWANIPATNA(Ka

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/5834/2024 CRLMC/640/2024	STATE OF ODISHA(VIG.) BABU SWAIN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	GR/0000038/2010 BANKI /34 /2018 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000019/2023
138	D-CRLMC/6300/2024 CRLMC/641/2024	REVENSHA NAYAK VS PARUMA NAYAK	JITENDRA KUMAR DIGAL VS	//0 ADDL. SESSION JUDGE,BALLIGUDA(KANAKPUR) CRA/0000004/2023
139	D-CRLMP/3765/2024 CRLMP/309/2024	RAMAKANTA BISWAL VS STATE OF ODISHA	H.N.MOHAPATRA VS	JAJPUR SADAR /280 /2023 () //
140	D-CRLMP/5752/2024 CRLMP/310/2024	NARAYAN MAHALI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	//0 () //
141	D-CRLMP/5799/2024 CRLMP/311/2024	SWASATI KALAS @ SASWATI KALASA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MAHILA P.S.(BBSR) /8 /2024 () //
142	D-CRLMP/5314/2024 CRLMP/312/2024	ABINASH DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
143	D-CRLMP/5311/2024 CRLMP/313/2024	BACHAN NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
144	D-CRLMP/5372/2024 CRLMP/314/2024	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	BISHWA RANJAN SAHU VS	//0 () //
145	D-CRLMP/5806/2024 CRLMP/315/2024	ANIMA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 () //
146	D-CRLMP/3951/2024 CRLMP/316/2024	DEBENDRA KUMAR SAMAL VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /625 /2022 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI ICC/0000016/2022
147	D-CRLMP/5888/2024 CRLMP/317/2024	PRAMOD KUMAR DAS VS STATE OF ODISHA,HOME DEPTT.,ADD. CHIEF SECY. TO GOVT.	BINI MISHRA VS	//0 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/5726/2024 CRLMP/318/2024	PALLASH CHANDRA PATRA VS STATE OF ODISHA	SANJIT MISHRA VS	//0 () //
149	D-CRLREV/6561/2024 CRLREV/93/2024	UNION OF INDIA VS ASIA PACIFIC SHIPPING CO. LTD.	PRASANNA KUMAR PARHI,DY.S.G.I. VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) CRMC/000002/2024
150	D-FAO/9068/2024 FAO/59/2024	GANGADHAR PADHI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/000066/2023
151	D-FAO/9069/2024 FAO/60/2024	HARIGANESH SINGH VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000100/2019
152	D-FAO/9241/2024 FAO/61/2024	SASMITA SAHOO VS SUDAM CHARAN SAHU	SUSANTA KUMAR DASH VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/000024/2004
153	D-FAO/8409/2024 FAO/62/2024	MANAGER (TP CELL), THE NEW INDIA ASSURANCE CO. LTD., D.O I VS SUDAM ROUT	SAYED ASIF ALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000158/2021
154	D-MACA/6341/2024 MACA/119/2024	ANUSHREE DAS VS KASINATH PANDA	B.N.SAMANTARAY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000376/2017
155	D-MACA/4165/2024 MACA/120/2024	M/S. NEW INDIA ASSURANCE CO. LTD. VS KARUNAKAR SABAR	ADAM ALI KHAN VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001537/2019
156	D-MATA/7382/2024 MATA/71/2024	SANGHAMITRA PATTNAIK @ PAIKARAY VS MANAS RANJAN PAIKRAY	GOURI KUMAR RATH VS	// JUDGE FAMILY COURT,BHUBANESHWAR CP/0000814/2016
157	D-RPFAM/8811/2024 RPFAM/50/2024	SK. SADAB KADIR VS SAHER SANIYA	DEVASHIS PANDA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul ) IA/0000011/2023
158	D-RSA/4474/2024 RSA/47/2024	SATYASIBA MOHANTY VS SASMITA SAMAL	ANIMESH MOHANTY VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghpur ) RFA/0000080/2016
159	D-RVWPET/4119/2024	HARIBANDHU KISAN@PRADHAN@PADHAN	SAMAPIKA MISHRA	//

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	RVWPET/24/2024	VS UPENDRA KISAN	VS	0 //
160	D-RVWPET/7869/2024 RVWPET/25/2024	CHANDRAKANT PARUA VS REGISTRAR, CIVIL COURTS, SONEPUR	ADV. VS	// 0 //
161	D-RVWPET/8691/2024 RVWPET/26/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
162	D-TRP(C)/7997/2024 TRP(C)/52/2024	SUJATA SAHU VS HEMANTA KUMAR SAHU	SEPHALEE DAS VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CP/0000144/2023
163	D-WA/3560/2024 WA/263/2024	SANJU LUHA VS ADDL. DISTRICT MAGISTRATE, BARGARH	DR. JITENDRA KUMAR LENKA VS	// 0 //
164	D-WA/9058/2024 WA/264/2024	STATE OF ODISHA VS RABINDRA KUMAR PANDA	SANGRAM JENA,A.G.A VS	// 0 //
165	D-WA/8534/2024 WA/265/2024	STATE OF ODISHA VS KRUSHNA CHANDRA PANDA	TARUN PATNAIK, A.S.C. VS	// 0 //
166	D-WA/6198/2024 WA/266/2024	PRABHAT KUMAR BAKSI VS SUB COLLECTOR, SUNDARGARH	ADISHA MOHANTY VS	// 0 //
167	D-WA/8632/2024 WA/267/2024	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
168	D-WA/8137/2024 WA/268/2024	STATE OF ODISHA VS PRAMOD KUMAR PRADHAN	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
169	D-WA/9653/2024 WA/269/2024	GOURI MOHANTY VS D.G. AND I.G. OF POLICE, ODISHA, CUTTACK	RAJDIPA BEHURA VS	// 0 //
170	D-WA/8116/2024 WA/270/2024	STATE OF ODISHA VS	RABI NARAYAN MISHRA,A.G.A VS	// 0

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171	D-WP(C)/9390/2024 WP(C)/4865/2024	PRASANTA KUMAR DASH M/S MAA ENTERPRISES, MAYURBHANJ VS THE CHIEF COMMNR. CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// // 0 //
172	D-WP(C)/7473/2024 WP(C)/4866/2024	SHANTILATA BOHIDAR VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
173	D-WP(C)/8085/2024 WP(C)/4867/2024	GAYATRI SARANGI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
174	D-WP(C)/8890/2024 WP(C)/4868/2024	HIRALAL AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
175	D-WP(C)/9193/2024 WP(C)/4869/2024	PRATIVA SINGH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
176	D-WP(C)/9091/2024 WP(C)/4870/2024	RAMESH KUMAR BASTI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
177	D-WP(C)/8468/2024 WP(C)/4871/2024	DURYADHAN GOUDA VS COLLECTOR, NABRANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
178	D-WP(C)/9090/2024 WP(C)/4872/2024	GANGADHAR PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
179	D-WP(C)/9346/2024 WP(C)/4873/2024	SRIKANTA PANIGRAHI VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
180	D-WP(C)/9088/2024 WP(C)/4874/2024	SANJUBALA SENAPATI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
181	D-WP(C)/8764/2024 WP(C)/4875/2024	ASIA KANHAR VS SANJIBA KANHAR @ SANJULA KANHAR	DEBASIS TRIPATHY VS	// 0 //



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182	D-WP(C)/9194/2024 WP(C)/4876/2024	AJAYA KUMAR RANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/9196/2024 WP(C)/4877/2024	LAXMIDHAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/9195/2024 WP(C)/4878/2024	SUDHAKAR SAMANTASINGHAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/8678/2024 WP(C)/4879/2024	RAMESH PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
186	D-WP(C)/9226/2024 WP(C)/4880/2024	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
187	D-WP(C)/9349/2024 WP(C)/4881/2024	KIRTIRANJAN LENKA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
188	D-WP(C)/8897/2024 WP(C)/4882/2024	SHAKUNTALA @ SHAKUNTALA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
189	D-WP(C)/8679/2024 WP(C)/4883/2024	LAXMIKANTA MAHANTA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
190	D-WP(C)/7842/2024 WP(C)/4884/2024	ASHWINI BALLAV GOSWAMI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
191	D-WP(C)/9186/2024 WP(C)/4885/2024	PRABHUDATTA BARAL VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
192	D-WP(C)/6506/2024 WP(C)/4886/2024	M/S.REDTECH SOLUTIONS INDIA PVT. LTD. CUTTACK VS REGIONAL DIRECTOR CUM APPELLATE AUTHORITY, BBSR	MANOJ KUMAR PATI VS	// 0 //
193	D-WP(C)/9366/2024	CHATURBHUJA ROUL	NIRANJAN BISWAL	//

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	WP(C)/4887/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/8838/2024 WP(C)/4888/2024	RAMA KRUSHNA MOHAPATRA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
195	D-WP(C)/8677/2024 WP(C)/4889/2024	DEBASISH PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
196	D-WP(C)/9144/2024 WP(C)/4890/2024	PRADIPTA KUMAR DAS VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
197	D-WP(C)/7918/2024 WP(C)/4891/2024	SANJIB KUMAR BAG VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
198	D-WP(C)/8368/2024 WP(C)/4892/2024	SASMITA DAS VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
199	D-WP(C)/8464/2024 WP(C)/4893/2024	SANJU ORAM VS STATE OF ODISHA	SIDHARTH MALLICK VS	// 0 //
200	D-WP(C)/9184/2024 WP(C)/4894/2024	GOURANGA MOHANTY VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
201	D-WP(C)/9369/2024 WP(C)/4895/2024	ANANTA BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
202	D-WP(C)/8402/2024 WP(C)/4896/2024	KARTIKESWAR RANA VS TAHASILDAR, BHADRAK	KRUSHNA CHANDRA RATH VS	// 0 //
203	D-WP(C)/8698/2024 WP(C)/4897/2024	PRADEEP KUMAR SAHOO VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
204	D-WP(C)/8169/2024 WP(C)/4898/2024	AJIT PRASAD ROUT VS	FALGUNI RAJGURU MOHAPATRA VS	// 0

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205	D-WP(C)/9089/2024 WP(C)/4899/2024	THE MANAGER ELECTRICAL, TPCODL CUM ASSESSING OFFICER, BBSR BHIKARI CHARAN JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //
206	D-WP(C)/7909/2024 WP(C)/4900/2024	PARESH KUMAR NAYAK VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
207	D-WP(C)/6701/2024 WP(C)/4901/2024	JAYANTA RANA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
208	D-WP(C)/8355/2024 WP(C)/4902/2024	TRIPATI MAHANTY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
209	D-WP(C)/8832/2024 WP(C)/4903/2024	BRAHMANANDA MANGARAJ VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
210	D-WP(C)/8385/2024 WP(C)/4904/2024	M/S. PARADEEP PHOSPHATES LTD., PARADEEP VS THE PARADEEP MUNICIPALITY, JAGATSINGHPUR	RUPESH KUMAR KANUNGO VS	// 0 //
211	D-WP(C)/8376/2024 WP(C)/4905/2024	MADAN MOHAN JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
212	D-WP(C)/8709/2024 WP(C)/4906/2024	NALANDA SSG (JV), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
213	D-WP(C)/8828/2024 WP(C)/4907/2024	M/S ARYAN INVESTA INFRASTRUCTURE PVT. LTD., KHURDA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
214	D-WP(C)/7122/2024 WP(C)/4908/2024	GOURA CHANDRA GAHIR VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
215	D-WP(C)/9212/2024 WP(C)/4909/2024	DHANESWAR NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //

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216	D-WP(C)/7148/2024 WP(C)/4910/2024	BHAGIRATHI NAYAK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
217	D-WP(C)/8122/2024 WP(C)/4911/2024	RUSHU BENIA VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //
218	D-WP(C)/7789/2024 WP(C)/4912/2024	ASHOK KUMAR TRIPATHY VS THE TAHASILDAR, BBSR	ASHOK KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/8301/2024 WP(C)/4913/2024	PRAVAKAR BEURA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
220	D-WP(C)/9084/2024 WP(C)/4914/2024	BIJAY KUMAR RAY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
221	D-WP(C)/7008/2024 WP(C)/4915/2024	BASANTI SINGHA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/9082/2024 WP(C)/4916/2024	RATIKANTA BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
223	D-WP(C)/6937/2024 WP(C)/4917/2024	ORGANISATION FOR DEVELOPMENT INTEGRATION AND SOCIAL ACTION, GANJAMP VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
224	D-WP(C)/8820/2024 WP(C)/4918/2024	ANGUL SUKINDA RAILWAY LTD., BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
225	D-WP(C)/7139/2024 WP(C)/4919/2024	HARAPRIYA DASH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
226	D-WP(C)/9087/2024 WP(C)/4920/2024	NIRUPAMA MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
227	D-WP(C)/8029/2024	MANAS KUMAR NAYAK	JANAKI KANTA MAHAPATRA	//

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	WP(C)/4921/2024	VS	VS	0
		ICICI BANK LTD. JAJPUR		//
228	D-WP(C)/9266/2024	SATYENDRA NATH DASH	PULAKESH MOHANTY	//
	WP(C)/4922/2024	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/5524/2024	SARALA KUMARI DEVI	SANTOSH KUMAR NANDA	//
	WP(C)/4923/2024	VS	VS	0
		STATE OF ORISSA		//
230	D-WP(C)/8668/2024	BAPI BEHERA	SUKANTA KUMAR MISHRA	//
	WP(C)/4924/2024	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/9086/2024	BIPRA CHARAN SAHOO	DHANESWAR BEHERA	//
	WP(C)/4925/2024	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/9126/2024	DEBASIS SAHOO	BIDHU BHUSANA MOHAPATRA	//
	WP(C)/4926/2024	VS	VS	0
		SWAGATIKA SAHOO		//
233	D-WP(C)/7134/2024	GITARANI MOHAPATRA	GOPAL KRUSHNA NANDA	//
	WP(C)/4927/2024	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/7128/2024	KAILASH BEHERA	GOPAL KRUSHNA NANDA	//
	WP(C)/4928/2024	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/9352/2024	MONARAMA PANDA	MANAS PATI	//
	WP(C)/4929/2024	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/8775/2024	PRADEEP KUMAR AGRAWAL	SUBHASIS DAS	//
	WP(C)/4930/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/8413/2024	PRAMILA MAHANTA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/4931/2024	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/6896/2024	PRAKASH JENA	BIKRAM SENAPATI	//
	WP(C)/4932/2024	VS	VS	0

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239	D-WP(C)/9379/2024 WP(C)/4933/2024	STATE OF ODISHA SOUMYAJIT BEHERA VS	RESHMA BEHERA VS	// // ()
240	D-WP(C)/1837/2024 WP(C)/4934/2024	STATE OF ODISHA MANAS MEMORIAL EDUCATIONAL TRUST, ROURKELA VS	SHANTANU DAS VS	// // ()
241	D-WP(C)/8819/2024 WP(C)/4935/2024	STATE OF ODISHA RAGHUNATH MUDULI (HIGH SKILLED NMR) VS	SUSANTA KUMAR DASH VS	// // ()
242	D-WP(C)/1840/2024 WP(C)/4936/2024	STATE OF ODISHA PRAGATI TRUST, JAJPUR VS	SHANTANU DAS VS	// // ()
243	D-WP(C)/8635/2024 WP(C)/4937/2024	STATE OF ODISHA PURNA CHANDRA SWAIN VS	SRIDHAR RATH VS	// // ()
244	D-WP(C)/9482/2024 WP(C)/4938/2024	STATE OF ODISHA RADHABAI AGRAWAL VS BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS	// // ()
245	D-WP(C)/9498/2024 WP(C)/4939/2024	UMESH AGRAWAL VS	ALOK KUMAR PANDA VS	// // ()
246	D-WP(C)/8813/2024 WP(C)/4940/2024	STATE OF ODISHA ANGUL SUKINDA RAILWAY LTD., BBSR VS	SUSANTA KUMAR DASH VS	// // ()
247	D-WP(C)/9368/2024 WP(C)/4941/2024	STATE OF ODISHA MAHENDRA DAS VS	SITANSU MOHAN SINGH VS	// // ()
248	D-WP(C)/9020/2024 WP(C)/4942/2024	STATE OF ODISHA RUDRA NARAYAN NAYAK VS	SABYASACHI MISHRA VS	// // ()
249	D-WP(C)/9497/2024 WP(C)/4943/2024	STATE OF ODISHA BIJAY KUMAR AGRAWAL VS	ALOK KUMAR PANDA VS	// // ()
		STATE OF ODISHAA		//

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250	D-WP(C)/9371/2024 WP(C)/4944/2024	SARTAJ KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
251	D-WP(C)/9280/2024 WP(C)/4945/2024	SABITA SAHOO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
252	D-WP(C)/9374/2024 WP(C)/4946/2024	JAYANTA KUMAR SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
253	D-WP(C)/9290/2024 WP(C)/4947/2024	SANJULATA CHAND VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
254	D-WP(C)/9386/2024 WP(C)/4948/2024	DURGA CHARAN PARIDA VS COLLECTOR, KANDHAMAL	GOPINATH MISHRA VS	// 0 //
255	D-WP(C)/8791/2024 WP(C)/4949/2024	ANGUL SUKINDA RAILWAY LTD, KHORDHA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
256	D-WP(C)/8584/2024 WP(C)/4950/2024	BHAGIRATHI NAYAK VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
257	D-WP(C)/9293/2024 WP(C)/4951/2024	SUMATI MAJHI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
258	D-WP(C)/8403/2024 WP(C)/4952/2024	PRAFULLA KUMAR DASH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
259	D-WP(C)/4478/2024 WP(C)/4953/2024	BRAJABANDHU BEHERA VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
260	D-WP(C)/9297/2024 WP(C)/4954/2024	MALATI BAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
261	D-WP(C)/8397/2024	BIJAYA KUMAR SAHOO	GOPAL KRUSHNA NANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4955/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/5925/2024 WP(C)/4956/2024	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
263	D-WP(C)/5017/2024 WP(C)/4957/2024	JAYANTI SUTAR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
264	D-WP(C)/8907/2024 WP(C)/4958/2024	LAMBODHAR CHINDA VS SPL. LAND ACQUISITION OFFICER, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
265	D-WP(C)/8382/2024 WP(C)/4959/2024	KULAMANI MALIKA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
266	D-WP(C)/9282/2024 WP(C)/4960/2024	GAGAN BIHARI DASH VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
267	D-WP(C)/5372/2024 WP(C)/4961/2024	BALI ROUT VS CHIEF MANAGER, LIC OF INDIA, CUTTACK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
268	D-WP(C)/8850/2024 WP(C)/4962/2024	SADASIBA PANDA VS STATE OF ODISHA	SUSANTA DASH VS	// 0 //
269	D-WP(C)/1841/2024 WP(C)/4963/2024	NVIRON LEARNING FOUNDATION, CUTTACK VS STATE OF ODISHA	SHANTANU DAS VS	// 0 //
270	D-WP(C)/8536/2024 WP(C)/4964/2024	BUDHEI BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
271	D-WP(C)/5523/2024 WP(C)/4965/2024	SAMITA SAHOO VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
272	D-WP(C)/1842/2024 WP(C)/4966/2024	BASTIA MEMORIAL TRUST, SUNDARGARH VS	SHANTANU DAS VS	// 0



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273	D-WP(C)/5525/2024 WP(C)/4967/2024	STATE OF ODISHA PRAFULLA KUMAR SARANGI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// // 0 //
274	D-WP(C)/1838/2024 WP(C)/4968/2024	DR. AMBEDKAR INSTITUTE OF INDUSTRIAL SAFETY, SUNDARGARH VS STATE OF ODISHA	SHANTANU DAS VS	// 0 //
275	D-WP(C)/6312/2024 WP(C)/4969/2024	DR. SAROJ KUMAR SAHOO VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
276	D-WP(C)/5526/2024 WP(C)/4970/2024	TAPAS KUMAR MITRA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
277	D-WP(C)/6239/2024 WP(C)/4971/2024	SIBA PRASAD DUTTA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
278	D-WP(C)/7581/2024 WP(C)/4972/2024	ANUSAYA SAMAL @ ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
279	D-WP(C)/8016/2024 WP(C)/4973/2024	BRUNDABAN BIHARI MISHRA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
280	D-WP(C)/5477/2024 WP(C)/4974/2024	RAJESH @ PURUSOTTAM PUROHIT VS PRAGYAN PARAMITA MISHRA	PRAJIT KUMAR PRADHAN VS	// 0 //
281	D-WP(C)/9101/2024 WP(C)/4975/2024	SASHI KANT DASH VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
282	D-WP(C)/9124/2024 WP(C)/4976/2024	KSHETRAMANI SAHU VS THE TRANSPORT COMMNR. CUM CHAIRMAN, S.T.A., CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
283	D-WP(C)/9459/2024 WP(C)/4977/2024	PRADEEP KUMAR ROUT VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //

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284	D-WP(C)/9109/2024 WP(C)/4978/2024	SABITA NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
285	D-WP(C)/8388/2024 WP(C)/4979/2024	MANORAMA DEVI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
286	D-WP(C)/9457/2024 WP(C)/4980/2024	ANIMA JENA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
287	D-WP(C)/9456/2024 WP(C)/4981/2024	CHAMPABATI JENA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
288	D-WP(C)/9123/2024 WP(C)/4982/2024	SATYA PRASANNA MOHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
289	D-WP(C)/8394/2024 WP(C)/4983/2024	SANTI SEKHAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
290	D-WP(C)/7510/2024 WP(C)/4984/2024	RUDRANARAYAN MAHAPATRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
291	D-WP(C)/9453/2024 WP(C)/4985/2024	MINATI MALLICK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
292	D-WP(C)/9104/2024 WP(C)/4986/2024	PADMINI DHAL VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
293	D-WP(C)/9454/2024 WP(C)/4987/2024	SAROJINI SENAPATI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
294	D-WP(C)/9286/2024 WP(C)/4988/2024	PURUSOTTAM DAS VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
295	D-WP(C)/4835/2024	STATE OF ODISHA	HARMOHAN DHAL,A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4989/2024	VS SUDHAKAR DAS	VS	0 //
296	D-WP(C)/6235/2024 WP(C)/4990/2024	ANIL KUMAR SENAPATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
297	D-WP(C)/8400/2024 WP(C)/4991/2024	SABITA JENA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
298	D-WP(C)/8432/2024 WP(C)/4992/2024	SANTILATA PATRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
299	D-WP(C)/9367/2024 WP(C)/4993/2024	NIRANJAN MAJHI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
300	D-WP(C)/8293/2024 WP(C)/4994/2024	M/S JITENDRA NATH, CUTTACK VS ASST. COMMNR., GST AND CENTRAL EXCISE, CUTTACK II	MADHABLAL AGARWAL VS	// 0 //
301	D-WP(C)/5378/2024 WP(C)/4995/2024	ARUN KUMAR SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
302	D-WP(C)/8503/2024 WP(C)/4996/2024	RAMACHANDRA BEHERA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
303	D-WP(C)/8346/2024 WP(C)/4997/2024	GURUCHARAN SAHOO VS GOKULANANDA PADHAN	PABITRA KUMAR NAYAK VS	// 0 //
304	D-WP(C)/5605/2024 WP(C)/4998/2024	DR. JUBARAJ BARIK VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
305	D-WP(C)/8501/2024 WP(C)/4999/2024	SUJIT KUMAR SAHOO VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
306	D-WP(C)/8499/2024 WP(C)/5000/2024	DILLIP KUMAR BHOL VS	TUSAR KANTA MAHANTA VS	// 0

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307	D-WP(C)/9372/2024 WP(C)/5001/2024	STATE OF ODISHA GHANSHYAM PRADHAN VS	SITANSU MOHAN SINGH VS	// // 0
308	D-WP(C)/4734/2024 WP(C)/5002/2024	STATE OF ODISHA HIMANSHU BHUSAN SAHOO VS	PURNIMA SAHU VS	// // 0
309	D-WP(C)/8763/2024 WP(C)/5003/2024	DEPT. OF HIGHER SEC. SCHOOL AND MASS EDUCATION, BBSR M/S. JANAKI STEEL PVT. LTD., CUTTACK VS	UMESH CH BEHURA VS	// // 0
310	D-WP(C)/9284/2024 WP(C)/5004/2024	ADDL. COMMNR. OF ST APPEAL, CTC II RANGE MANJULATA DAS VS	BIBHU PRASAD TRIPATHY VS	// // 0
311	D-WP(C)/7051/2024 WP(C)/5005/2024	REGIONAL HEAD, UCO BANK LTD., BBSR BABITA KUMARI SAHU VS	PABITRA KUMAR DUTTA VS	// // 0
312	D-WP(C)/9146/2024 WP(C)/5006/2024	STATE OF ODISHA ASHOK KUMAR DAS VS	MANOJA KUMAR KHUNTIA VS	// // 0
313	D-WP(C)/9411/2024 WP(C)/5007/2024	UNION OF INDIA MATHEW MALLICK VS	ASHIT KUMAR DASH VS	// // 0
314	D-WP(C)/9191/2024 WP(C)/5008/2024	STATE OF ODISHA PREMLATA PRADHAN VS	SURYAKANTA DWIBEDI VS	// // 0
315	D-WP(C)/9400/2024 WP(C)/5009/2024	STATE OF ODISHA ALLAUDDIN KHAN VS	TRILOCHAN DASH VS	// // 0
316	D-WP(C)/7566/2024 WP(C)/5010/2024	THE COLLECTOR, JAJPUR ADIKANDA DEY VS	KUNAL KUMAR SWAIN VS	// // 0
317	D-WP(C)/8290/2024 WP(C)/5011/2024	STATE OF ODISHA RAGHUNATH SAHU VS	UMESH CHANDRA BEHURA VS	// // 0
		THE JOINT COMMNR. OF STATE TAX, APPEAL CT AND GST, CUTTACK II		//

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318	D-WP(C)/9486/2024 WP(C)/5012/2024	M/S THRIVENI EARTHMOVERS PVT. LTD., KEONJHAR VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
319	D-WP(C)/9406/2024 WP(C)/5013/2024	GUPTA PUJARI VS COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
320	D-WP(C)/9099/2024 WP(C)/5014/2024	BATAKRUSHNA ADHIKARI VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
321	D-WP(C)/9079/2024 WP(C)/5015/2024	NIRMAL CHANDRA KUND VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
322	D-WP(C)/9062/2024 WP(C)/5016/2024	RAHUL KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
323	D-WP(C)/8076/2024 WP(C)/5017/2024	KAILASH CHANDRA DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
324	D-WP(C)/8150/2024 WP(C)/5018/2024	NABAKRISHNA MISHRA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
325	D-WP(C)/8149/2024 WP(C)/5019/2024	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	D-WP(C)/9150/2024 WP(C)/5020/2024	SUKRU RANA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
327	D-WP(C)/7477/2024 WP(C)/5021/2024	RAJESH KUMAR MALLICK VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
328	D-WP(C)/9470/2024 WP(C)/5022/2024	DWARIKANATH MOHANTY VS ADDL. D.M., BBSR	TAPAN KUMAR KAMILA VS	// 0 //
329	D-WP(C)/9397/2024	DILLIP KUMAR BEHERA	TRILOCHAN DASH	//

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	WP(C)/5023/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/9610/2024 WP(C)/5024/2024	HARAMANI BASKEY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
331	D-WP(C)/8009/2024 WP(C)/5025/2024	CHAKRADHAR BARIK VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	SAUBHAGYA KUMAR SAMAL VS	// 0 //
332	D-WP(C)/9496/2024 WP(C)/5026/2024	DHIRENDRA KUMAR SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
333	D-WP(C)/9179/2024 WP(C)/5027/2024	URMILA KUMARI MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
334	D-WP(C)/9495/2024 WP(C)/5028/2024	NIRDOSH BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
335	D-WP(C)/9460/2024 WP(C)/5029/2024	SUDARSAN MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
336	D-WP(C)/8695/2024 WP(C)/5030/2024	SURENDRA SAHOO VS STATE OF ODISHA	SRIKANT KUMAR NATH VS	// 0 //
337	D-WP(C)/9364/2024 WP(C)/5031/2024	GITANJALI MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
338	D-WP(C)/818/2024 WP(C)/5032/2024	GANDHARBA @ SURENDRA BEHERA VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
339	D-WP(C)/9401/2024 WP(C)/5033/2024	TANMAYA KUMAR PANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
340	D-WP(C)/8687/2024 WP(C)/5034/2024	GHANASHYAM NIAL VS	SUSHANTA KUMAR JOSHI VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
341	D-WP(C)/7205/2024	BULARAM JENA	MAHESWAR MOHANTY	//
	WP(C)/5035/2024	VS	VS	()
		STATE OF ODISHA		//
342	D-WP(C)/8294/2024	BASANTA KUMAR MOHAKUD	TRILOCHAN BARIK	//
	WP(C)/5036/2024	VS	VS	()
		STATE OF ODISHA		//
343	D-WP(C)/9435/2024	KSHETRI BAG	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/5037/2024	VS	VS	()
		STATE OF ODISHA		//
344	D-WP(C)/9568/2024	SANTOSH KUMAR SAHANI	ANJAN KUMAR BISWAL	//
	WP(C)/5038/2024	VS	VS	()
		INDIAN OVERSEAS BANK, BBSR		//
345	D-WP(C)/8295/2024	MD. AFSAR ALI	TRILOCHAN BARIK	//
	WP(C)/5039/2024	VS	VS	()
		STATE OF ODISHA		//
346	D-WP(C)/9444/2024	RADHA KANTA BAG	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/5040/2024	VS	VS	()
		STATE OF ODISHA		//
347	D-WP(C)/9437/2024	LAMBU MAJHI	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/5041/2024	VS	VS	()
		STATE OF ODISHA		//
348	D-WP(C)/9182/2024	NARAYAN CHANDRA SENAPATI	DIBYARANJAN BEHERA	//
	WP(C)/5042/2024	VS	VS	()
		STATE OF ODISHA		//
349	D-WP(C)/9499/2024	SADAN KAMIDI	KANANBALA ROY CHOUDHURY	//
	WP(C)/5043/2024	VS	VS	()
		STATE OF ODISHA		//
350	D-WP(C)/9426/2024	CHANDRADHWAJ MAJHI	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/5044/2024	VS	VS	()
		STATE OF ODISHA		//
351	D-WP(C)/9382/2024	SASMITA BEHERA	ASUTOSH SAHOO	//
	WP(C)/5045/2024	VS	VS	()
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/9434/2024 WP(C)/5046/2024	DAMODAR JUAD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
353	D-WP(C)/9300/2024 WP(C)/5047/2024	AMITA SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
354	D-WP(C)/9474/2024 WP(C)/5048/2024	HEMANTA PODH VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
355	D-WP(C)/6277/2024 WP(C)/5049/2024	DURGAMADHAB DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
356	D-WP(C)/6279/2024 WP(C)/5050/2024	BABAJI CHARAN MALLICK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
357	D-WP(C)/9358/2024 WP(C)/5051/2024	BHASKARA GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
358	D-WP(C)/7657/2024 WP(C)/5052/2024	BAPIN BHOI @ BIPIN VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
359	D-WP(C)/6280/2024 WP(C)/5053/2024	BIMOD KUMAR JENA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
360	D-WP(C)/9442/2024 WP(C)/5054/2024	NILANCHALMAJHI @ NILANCHAL JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
361	D-WP(C)/7662/2024 WP(C)/5055/2024	BASANTA BHOI VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
362	D-WP(C)/9500/2024 WP(C)/5056/2024	MADHUSUDAN KAMIDI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
363	D-WP(C)/6423/2024	BAINA DHAL	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//



**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :01/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5057/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/9430/2024 WP(C)/5058/2024	BASANTI GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
365	D-WP(C)/7692/2024 WP(C)/5059/2024	SURENDRA GAMANGO VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
366	D-WP(C)/9532/2024 WP(C)/5060/2024	LAKSHMAN MISHRA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
367	D-WP(C)/9447/2024 WP(C)/5061/2024	TUSI KESHARI CHINAGUN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
368	D-WP(C)/8313/2024 WP(C)/5062/2024	ANASUYA PRADHAN VS COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA, BBSR	LALIT NARAYAN PATTNAIK VS	// 0 //
369	D-WP(C)/8624/2024 WP(C)/5063/2024	UNION OF INDIA VS UNITED CONSTRUCTION, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
370	D-WP(C)/9421/2024 WP(C)/5064/2024	PRAFULLA PALATASINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
371	D-WP(C)/7867/2024 WP(C)/5065/2024	THAKUR CHARAN MAJHI VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	// 0 //
372	D-WP(C)/6960/2024 WP(C)/5066/2024	DEEPAK KUMAR JENA VS THE OMBUDSMAN II, BBSR	RASHMI KANTA ACHARYA VS	// 0 //
373	D-WP(C)/8384/2024 WP(C)/5067/2024	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
374	D-WP(C)/9465/2024 WP(C)/5068/2024	MANAS RANJAN DAS VS	TAPAN KUMAR KAMILA VS	// 0

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### CASES REGISTERED REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/8387/2024 WP(C)/5069/2024	STATE OF ODISHA ANTARYAMI PATRA VS	SANJIB MOHANTY VS	// // ()
376	D-WP(C)/8469/2024 WP(C)/5070/2024	STATE OF ODISHA SANTOSHINI LOHAR VS	SUSHANTA KUMAR PRADHAN VS	// // ()
377	D-WP(C)/8997/2024 WP(C)/5071/2024	STATE OF ODISHA BISWAJIT ROUT VS	SAURAV TIBREWAL VS	// // ()
378	D-WP(C)/8671/2024 WP(C)/5072/2024	STATE OF ODISHA MAHESWAR SETHY VS	SUKANTA KUMAR MISHRA VS	// // ()
379	D-WP(C)/8927/2024 WP(C)/5073/2024	STATE OF ODISHA KAILAS CHANDRA ROUT VS	PRAVAT KUMAR PANDA VS	// // ()
380	D-WP(C)/8928/2024 WP(C)/5074/2024	STATE OF ODISHA ANUPAMA SWAIN VS	PRAVAT KUMAR PANDA VS	// // ()
381	D-WP(C)/9148/2024 WP(C)/5075/2024	STATE OF ODISHA KISHOR CH BISWAL VS	TIKERAM MEHER VS	// // ()
382	D-ABLAPL/4428/2024 ABLAPL/2272/2024	STATE OF ODISHA SRUSTIDHAR BEHERA VS	SURESH KUMAR JENA VS	// // BASTA /338 /2023 ()
383	D-ABLAPL/4658/2024 ABLAPL/2273/2024	STATE OF ODISHA BASANTA KUMAR PODIAMI VS	RAJIB LOCHAN PATTNAIK VS	// // MOTU /120 /2023 ()
384	D-ABLAPL/4733/2024 ABLAPL/2274/2024	STATE OF ODISHA KUNI MALIK @ HAGURI MALIK VS	DIBYAJYOTI SAHOO VS	// // KENDRAPARA SADAR /16 /2024 ()
385	D-ABLAPL/5239/2024 ABLAPL/2275/2024	STATE OF ODISHA RAJESH PATEL VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	// // BOLANGIR SADAR /55 /2024 () //

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### CASES REGISTERED REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/3938/2024 ABLAPL/2276/2024	SHRI RAM SINGH VS UNION OF INDIA (NCB)	BHABANI PRASAD PRADHAN VS	NCB BHUBANESWAR /5 /2023 () //
387	D-ABLAPL/5323/2024 ABLAPL/2277/2024	LAZAR MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADMAPUR /119 /2021 () //
388	D-ABLAPL/5095/2024 ABLAPL/2278/2024	PRABODHA KUMAR NAYAK VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	DHAMNAGAR /164 /2019 () //
389	D-ABLAPL/5367/2024 ABLAPL/2279/2024	ARFAN KHAN VS STATE OF ODISHA	SATYABRATA DASH VS	Bamapada (Industrial Area) /27 /2024 () //
390	D-ABLAPL/5163/2024 ABLAPL/2280/2024	SURESH KHILLO @ SURESH KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /17 /2020 () //
391	D-ABLAPL/5170/2024 ABLAPL/2281/2024	PAPUN LIMA @ HEMANANDA LIMA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /66 /2018 () //
392	D-ABLAPL/5544/2024 ABLAPL/2282/2024	SRUSTIDHAR JENA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BASTA /125 /2023 () //
393	D-ABLAPL/5197/2024 ABLAPL/2283/2024	M. ARJUN RAO VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /549 /2023 () //
394	D-ABLAPL/5573/2024 ABLAPL/2284/2024	SAKUR ABDUL @ ABDUL SAKOOR @ SUKRU VS STATE OF ODISHA	RITESH KUMAR PARICHHA VS	HIRAKUD /113 /2006 () //
395	D-ABLAPL/5567/2024 ABLAPL/2285/2024	PRAFULLA CHANDRA MOHANTY VS STATE OF ODISHA	SANGRAM MISHRA VS	MAHILA P.S.(BBSR) /32 /2024 () //
396	D-ABLAPL/5582/2024 ABLAPL/2286/2024	GUDU @ KISHAN JENA VS STATE OF ODISHA	PRATIK NAYAK VS	BARANGA /90 /2024 () //
397	D-ABLAPL/5774/2024	PRABHAT KU SUNDARAY	RONALISHA PRADHAN	JATNI P.S. /50 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2287/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/5621/2024 ABLAPL/2288/2024	SURESH DEEP VS STATE OF ODISHA	SWETAMBARA PUROHIT VS	// S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So 2(A)CC/0000019/2024
399	D-ABLAPL/6026/2024 ABLAPL/2289/2024	SMRUTI RANJAN DHALA VS STATE OF ODISHA	DEBASIS MISHRA VS	KHANDAGIRI P.S. /60 /2024 () //
400	D-ABLAPL/5763/2024 ABLAPL/2290/2024	SUSANTA SEKHAR KAR @ SUKULA VS STATE OF ODISHA	AVIRAM PATRA VS	BALIANTA P.S. /80 /2024 () //
401	D-ABLAPL/6029/2024 ABLAPL/2291/2024	PRABHAT KUMAR SATPATHY @ PRABAT SATPATHY @ MANTU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /38 /2024 () //
402	D-ABLAPL/5770/2024 ABLAPL/2292/2024	SANTOSH SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /109 /2024 () //
403	D-ABLAPL/6034/2024 ABLAPL/2293/2024	RABINDRA BEHERA VS STATE OF ODISHA	KUMAR KASHYAP VS	TALASARI MARINE /20 /2024 () //
404	D-ABLAPL/6075/2024 ABLAPL/2294/2024	DHIRENDRA DAS @ BUNU VS STATE OF ODISHA	AVIRAM PATRA VS	OLATPUR /31 /2024 () //
405	D-ABLAPL/6142/2024 ABLAPL/2295/2024	TEJASWI BISWAL @ MANIYA SAHU VS STATE OF ODISHA	ASHOK DAS VS	NIMAKHANDI /12 /2024 () //
406	D-ABLAPL/6083/2024 ABLAPL/2296/2024	PUJARCHANA MOHANTY @ PUJA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /51 /2024 () //
407	D-ABLAPL/6174/2024 ABLAPL/2297/2024	GHANASHYAM PAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BALIMI /27 /2024 () //
408	D-ABLAPL/6099/2024 ABLAPL/2298/2024	GITANJALI NAYAK VS	SUSANTA KUMAR BARAL VS	BASUDEVPUR /86 /2024 ()

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### CASES REGISTERED REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/6100/2024 ABLAPL/2299/2024	STATE OF ODISHA RAJA KISHORE NAYAK VS	MANAS RANJAN BEHERA VS	// PADWA /23 /2024 ()
410	D-ABLAPL/6176/2024 ABLAPL/2300/2024	STATE OF ODISHA BIJAYA KUMAR SHARMA VS	RABI NARAYAN MOHANTY VS	// LEPHRIPADA /58 /2024 ()
411	D-ABLAPL/6128/2024 ABLAPL/2301/2024	STATE OF ODISHA KALANDI PATRA @ KALIA VS	CHIRANJAYA MOHANTY VS	// LINGARAJ P.S. /176 /2023 ()
412	D-ABLAPL/6177/2024 ABLAPL/2302/2024	STATE OF ODISHA BIJAYA KUMAR SHARMA VS	RABI NARAYAN MOHANTY VS	// LEPHRIPADA /57 /2024 ()
413	D-ABLAPL/6180/2024 ABLAPL/2303/2024	STATE OF ODISHA BHAGABAN ROUTRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /111 /2023 ()
414	D-ABLAPL/6206/2024 ABLAPL/2304/2024	STATE OF ODISHA SATYABAN JENA VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /55 /2024 ()
415	D-ABLAPL/6210/2024 ABLAPL/2305/2024	STATE OF ODISHA KRUSHNA CHHATOI VS	SURYA NARAYAN MISHRA VS	// SATYABADI /68 /2024 ()
416	D-ABLAPL/6215/2024 ABLAPL/2306/2024	STATE OF ODISHA SOMYA RANJAN NAYAK VS	SATYA RANJAN MULIA VS	// CHAULIAGANJA /45 /2024 ()
417	D-ABLAPL/6184/2024 ABLAPL/2307/2024	STATE OF ODISHA MAMTAJ BIBI @ MUMMY BIBI VS	DEVASHIS PANDA VS	// CHARICHHAKA /19 /2024 ()
418	D-ABLAPL/6216/2024 ABLAPL/2308/2024	STATE OF ODISHA ROHIT YADAV VS	JAGABANDHU SAHU VS	// BRAJARAJNAGAR /394 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda )
419	D-ABLAPL/6189/2024 ABLAPL/2309/2024	STATE OF ODISHA AMITA RANI PANDA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	CT/0000296/2022 / /0 () //

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### CASES REGISTERED REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/6218/2024 ABLAPL/2310/2024	SK. SAKIL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	RAGHUNATHPALI /79 /2024 () //
421	D-ABLAPL/6191/2024 ABLAPL/2311/2024	BIPIN BIHARI MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /47 /2024 () //
422	D-ABLAPL/6201/2024 ABLAPL/2312/2024	PREMANATH MANDAL VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /71 /2023 () //
423	D-ABLAPL/6219/2024 ABLAPL/2313/2024	DINESH BEHERA@PAPU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADAMBADI /53 /2024 () //
424	D-ABLAPL/6222/2024 ABLAPL/2314/2024	SIBA DAS @ SANKAR DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /381 /2022 () //
425	D-ABLAPL/6254/2024 ABLAPL/2315/2024	KISHORE DAS @ CHAGU VS STATE OF ODISHA	AUROVINDA MOHANTY VS	BIRIDI PS /77 /2024 () //
426	D-ABLAPL/6236/2024 ABLAPL/2316/2024	NILANCHAL PRADHAN @ KALIA VS STATE OF ODISHA	BISWA RANJAN DAS VS	MOHANA /12 /2024 () //
427	D-ABLAPL/6246/2024 ABLAPL/2317/2024	MAMATA MOHANTY VS STATE OF ODISHA	BISWABHUSAN DAS VS	BANDAR MARINE /5 /2024 () //
428	D-ABLAPL/6259/2024 ABLAPL/2318/2024	BIKRAM @ DHARMENDRA ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /290 /2018 () //
429	D-ABLAPL/6268/2024 ABLAPL/2319/2024	PRADEEP JENA @ PRADEEP KUMAR JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	BANSADA /46 /2024 () //
430	D-ABLAPL/6252/2024 ABLAPL/2320/2024	BRAJA MOHAN SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /157 /2024 () //
431	D-ABLAPL/6253/2024	SK. KARIM	PARTHA SARATHI DAS	TELKOI /99 /2024

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### CASES REGISTERED REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2321/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/6288/2024 ABLAPL/2322/2024	BUCHI @ AJMAT ALLI KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	FATEGARH /42 /2024 () //
433	D-ABLAPL/6337/2024 ABLAPL/2323/2024	DUKHIRAM BEHERA @ GANDU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /37 /2024 () //
434	D-ABLAPL/6305/2024 ABLAPL/2324/2024	CHUMA SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ALAKUNDA /38 /2024 () //
435	D-ABLAPL/6340/2024 ABLAPL/2325/2024	SURYANARAYAN JENA @ SURJYA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SURADA /24 /2017 () //
436	D-ABLAPL/6312/2024 ABLAPL/2326/2024	ARMAN KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /69 /2024 () //
437	D-ABLAPL/6342/2024 ABLAPL/2327/2024	AJIT KU. BARIK VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	KOIDA /40 /2024 () //
438	D-ABLAPL/6335/2024 ABLAPL/2328/2024	PYARI BHOI @ PYARILAL BHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AMBABHONA /3 /2024 () //
439	D-ABLAPL/6343/2024 ABLAPL/2329/2024	AYUSHMANN BARIK VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	KOIDA /40 /2024 () //
440	D-ABLAPL/6336/2024 ABLAPL/2330/2024	KANHA MALLIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BALUGAON P.S. /139 /2023 () //
441	D-ABLAPL/6379/2024 ABLAPL/2331/2024	SIBA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /102 /2024 () //
442	D-ABLAPL/6256/2024 ABLAPL/2332/2024	GOURI MEHER VS	SATYABRATA PANDA VS	SAMBALPUR VIGILANCE /78 /2016 SPL. JUDGE (VIG),BOLANGIR(Balangir)

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/ LOWER COURT CASE /DISTRICT</b>
		STATE OF ODISHA(VIG.)		GR/0000024/2016